

placed on fuel uplift by such cargo charters. There is no proposal to shelve the scheme. —

Naphtha Cracker Complex at Visakhapatnam

1501. SHRI Y. S. RAJASEKHARA REDDY: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether approval has been given for Naphtha Cracker Complex and other down stream projects at Visakhapatnam;

(b) if not, the reasons therefor; and

(c) the date by which it is likely to be cleared?

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALAVIYA): (a) to (c) A letter of intent for setting up a 300,000 tpa ethylene capacity naphtha cracker at Visakhapatnam has been issued on 13th October, 1989. Proposals for setting up down stream units of this cracker are under process.

Allotment of Natural Gas to Andhra Pradesh for Power Stations

1502. SHRI Y. S. RAJASEKHARA REDDY: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the Government of Andhra Pradesh has requested for the allotment of natural gas from Krishna Godavari Basin for two more power stations of 400 MW; and

(b) if so, the decision taken or proposed to be taken thereon?

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALAVIYA): (a) Yes, Sir.

(b) Allocation of 1.5 MMSCMD of gas each has been made for two gas

based power plants of 400 MW each, to be set up in Andhra Pradesh by APSEB and NTPC at Rajahmundry and Kakinada respectively.

Tidal and Hydel Power Projects in Eighth Plan

1503. SHRI GOPI NATH GAJAPATHI:

SHRI J. CHOKKA RAO.
PROF. K. V. THOMAS:

Will the Minister of ENERGY be pleased to state:

(a) whether the Government have any proposal to expand tidal and hydel power projects in Eighth plan;

(b) if so, the details thereof; and

(c) the target set for them in the Eighth Five Year Plan?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI BABANRAO DHAKANE): (a) Government proposes to expand the installed hydel power capacity in the country in the Eighth Plan. No benefits from tidal power projects are, however, envisaged in Eighth Plan.

(b) and (c) The Eighth Five Year has not been finalised by the planning Commission. It is, therefore, not possible to indicate the details or the target in respect of installed hydel power capacity addition in the plan.

Crisis in Plastic Industry

1504. SHRI KUSUMA KRISHNA MURTHY: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the plastic industry is facing crisis;

(b) if so, the corrective steps taken by the Government;

(c) whether the Government propose to increase the Excise duty exemption on plastics; and

(d) the reliable substitutes for the plastic being considered for utilising them in the Industry?

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALAVIYA): (a), (b) and (d) Availability and prices of plastic products (which themselves substitute conventional scarce materials) have been adversely affected by the Gulf crisis as about 50% of plastic requirements are based on imports, High international prices and limited offerings have affected supplies in the domestic market.

A continuous dialogue is being held with the major user associations and domestic producers of plastic products in order to resolve, to the extent possible, the difficulties arising out of the above situation. The situation is expected to improve once the Gulf crisis eases, and in the long run, when additional volumes of petrochemicals becomes available with the commissioning of some of the new complexes that have been licenced.

(c) Decisions in such cases are taken on merits at the appropriate time

[Translation]

Sale of Duplicate LPG Cylinders

1505. SHRI CHHEDI PASWAN: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the Government have held any enquiry in connection with the sale of duplicate LPG cylinders in Delhi;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH

MALAVIYA): (a) to (c) During January, 1991, Delhi Police had raided an unauthorised godown of LPG cylinders and seized 54 cylinders and arrested 2 persons. After inspection, the seized cylinders were declared to be spurious cylinders.

Investigation into alleged Commission in Air Bus A-320 Deal

1506. SHRI CHHEDI PASWAN:

SHRI SHEO SHARAN VERMA:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) the names of the countries from whom the Government have sought help in investigating the matter of alleged commission in the Air Bus A-320 deal;

(b) the names of the countries which have refused to extend help in this regard;

(c) the steps taken by the Government in the matter; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI HARMOHAN DHAWAN): (a) On the basis of application filed by the CBI Investigating Officer, the Court of Special Judge, Delhi, has sent Letters Rogatory to judicial courts in U.K. and U.S.A. seeking their assistance in investigation.

(b) No country has refused help

(c) and (d) Does not arise.

[English]

Allotment of Diesel to Haryana

1507. SHRI KAPIL DEV SHASTRI: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the reasons for allotting less diesel to Haryana in general and Gohana in particular; and